

DIVISION BENCH  
COURT - II

**O-201**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/932(KB)2018  
CONT.A. (IBC)/6(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>TH</sup> JULY 2024**

IN THE MATTER OF	STATE BANK OF INDIA VS MADHUSALA DRINKS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Mr. Shaunak Mitra, Adv. ] For the Liquidator  
Mr. Saurav Jain, Adv. ]

Ms. Urmila Chakraborty, Adv. ] For the Respondent  
Mr. D. Basu Roy, Adv. ]  
Ms. Shreya Basu, Adv. ]

**ORDER**

1. Ld. Counsel appearing on behalf of the Liquidator present. Ld. Counsel appearing on behalf of the Respondent present.
2. **CONT.A. (IBC)/6(KB)2023:**
  - a. List the matter on **27.08.2024. at 3:00 p.m.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**